†[Public Distribution System for Nicobar Islands

*157. SHRI NATHI SINGH: SHRI NAGESHWAR PRASAD SHAHI:

COMMERCE Will the Minister of AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

- (a) whether it is a fact that the entire trade in consumer goods, including petrol, required by the inhabitants of the Nicobar Islands is handled by one Yakubji Jadvet Trading Company; and
- (b) if so, whether Government propose to introduce public distribution system for consumer goods for the inhabitants there in order to save them from exploitation by the said Company?]

वाणिज्य, तथा नागरिक पूर्ति ग्रीर सहकारिता मंत्रालय में राज्य मंत्री (श्री फ्रय्ण कुमार गोयल): (क) जी नहीं।

(ख) सरकार ने उचित दर की दकानों के माध्यम से उपभोक्तायों को श्रावस्थक वस्तुमें उपलब्ध कराने की स्रोर ध्यान दिया है

†[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPER-ATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir.

(b) Government have taken care to make essential articles available the consumers through Fair Price Shops].

Amendment of the Gold Control Act

*158. SHRIMATI HAMIDA HABIBULLAH: SHRI SANTOSH KUMAR SAHU: SHRI SAWAISINGH SISODIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any under Government's consideration to bring forward a bill before Parliament to amend the Gold Control Act in the near future; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SA-AGARWAL): (a) and TISH There is no proposal under Government's consideration at present to bring forward a bill before Parliament to amend the Gold (Control) Act in the near future.

Polyester filament yarn import scandal

*159. SHRI SANAT KUMAR RAHA: SHRI BHUPESH GUPTA: SHRI S. KUMARAN:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

- (a) whether Government's tion has been drawn to a news item that appeared in the Business Standard of the 18th January, 1978 regarding a polyester filament yarn import scandal; and
- (b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE. SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b) statement has been laid on the Table of the House.

Statement

- (a) Yes, Sir.
- (b) The Import-Export policy for 1977-78 initially provided for grant of replenishment licences to Registered Exporters of fabrics, readymade garments, etc., in the manufacture of which synthetic filament yarn was used, enabling them to import inter alia polyester filament yarn. This

^{+[]}English translation.

provision was made in place of the high unit value scheme that had been in existence earlier coupled with the abolition of the shopping list in the Import poncy for kegistered Exporters.

With increase in the demand for this material in mid-1977, the market prices began to rise and at a meet.n3 taken by the Minister of Commerce, Civil Supplies and Cooperation 18th August, 1977, the Chairman of the Indian Co.ton Mills Federation drew attention to the prevailing high market prices. Accordingly, the policy for Registered Exporters was liberalised on 22nd August, 1977, deleting the linkage between import of this material with the exports of products mentioned above. This enabled Export Houses, as well as the manufacturers of such products, to insport material directly.

However. representations were made to Government that this liberalisat on could harm the interests Indigenous manufacturers of the same material because of excessive imports. Government was also keen to safeguard the interests of the new plant that was to come shortly into p oduction in the cooperative sector namely, Petrofiles at Baroda. Consequently, a change was made in the policy on 2nd September, 1977 to enable actual users of this material, whether in the or in the small scale large scale Or whether in the mill sector or in the decentralised sector. to secure Their requirements through the State Trading Corporation and at the sameexport-linkedtime restoring the Import of the material that existed prior to 22nd August, 1977. was done to bring a better balance between demand and supply. State Corporation The Trading instructed to arrange was knoorts of the material and the price of imported motorial sold by it was fixed at Rs 120/- per kg. for the 75 denier variety which is the most in demand with corresponding prices for other deniers.

As a result of the policy measures thus adopted, the market price for the 76 denier material which had risen to Rs. 192/ per kg. by the week beginning 22nd August, 1977, as against Rs. 124/- per kg. in March, 1977 started falling down and has decreased thereafter to about Rs. 123/- at present.

Institutional set-up to look into consumers problems

- *169. SHRI SYED AHMAD HASH-MI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state;
- (a) whether Government propose to have an institutional set-up to look into the consumers problems; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES COOPERATION AND (EHRI KRISHNA KUMAR GOYAL (a) and (b) Government favour of institutional set-up an look after consumer interests. Government encourages consumers to form their own organisations in this behalf. Government also favours the existing voluntary congumer organisations to a national federation of their own for directing fostering and developing consumer movement in the country. A meeting of some voluntary sumer organisations was held on 27-1-1978 at which a Steering Committee was formed to work out the details of the structure and functions of the proposed national federation for consumers.

Changes in the Boards of Directors of the Air India and the Indian Airlines

*161. SHRI S. W. DHABE:
SHRI SITARAM KESRI:
SHRI SHRIKANT VERMA:
SHRI RISHI KUMAR
MISHRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: